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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha passed the Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2014.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2014 which has been passed by the Rajya Sabha at its sitting held on the 25th November, 2014. "

2. Madam Speaker, I lay on the Table the Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2014, as passed by Rajya Sabha on the 25th November, 2014."